

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

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**Subject: Assigning of additional charge of the Fast Track Court, Kupwara.**

**ORDER**

**No: 978 of 2022/RG**

**Dated: 26.08.2022**

In the interest of administration of justice and in view of the retirement on superannuation of Shri Javed Ahmad Geelani, Presiding Officer, Fast Track Court, Kupwara, the additional charge of the Court of Fast Track Court, Kupwara, is hereby assigned to the Court of Principal District & Sessions Judge, Kupwara till further orders.

Further, Principal District and Sessions Judge, Kupwara shall continuously hold the additional charge of the Court of Additional District and Sessions Judge, Handwara.

**By Order.**

(Sanjeev Gupta)  
Registrar General

Dated: 26.08.2022

No: 28066-77 RG/GS

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, Administrative Judge, District Kupwara.  
..... for kind information of their Lordships.
3. Principal District & Sessions Judge, Kupwara, for information and with the request to hold the Court at Handwara as per his convenience.
4. Additional District & Sessions Judge, Handwara.
5. Presiding Officer, Fast Track Court, Kupwara.  
..... for information & necessary action.
6. Director Finance/ Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar for information and necessary action.
7. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
8. Assistant Registrar, Statistical Section/Accounts Section, for information and necessary action.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Order File.

Registrar General